


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 20th December, 2017

No.LJ (B).92/92/131 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri Therbha Shadap, Extension Officer, O/o Meghalaya Khadi & Village Industries Board, Nongpoh	Ri-Bhoi District	Deputy Commissioner, Ri-Bhoi District, Nongpoh
2.	Shri Precious Suting, Fishery Officer, O/o Supdt of Fisheries, Nongpoh	- do -	- do -
3.	Shri Petiencely Stone Lyngdoh, SDO, O/o Sub- Divisional Officer (PHE), Sub-Divn. Umsning	- do -	- do -
4.	Shri Wanteibor Hoojon, Manager, O/o Manager, Cross Bred Cattle, Breeding Project, Kyrdemkulai	- do -	- do -
5.	Shri Marbakynsai Marbaniang, Horticulture Dev. Officer, O/o Horticulture Development Officer, Tea Dev. Centre, Umsning	- do -	- do -
6.	Shri Novester Wahlang, Asstt. Registrar Co-op Societies, O/o Asstt Registrar of Co-op Societies.	- do -	- do -
7.	Shri Yoowan Laloo, Executive Engineer, O/o E.E PWD (Rds), Nongpoh	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B) 92/92/131-A, Dated Shillong, the 20th December, 2017

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh with a request to circulate to all the officers concerned. This has a reference to letter No. DCRB (L&O) 29/2014/Pt.IV/43, dated 07.12.2017
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operation) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
